

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

(Chief Justice's Secretariat)

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Subject:- Promotion of Section Officers to the posts of Chief Administrative Officers in the District Judiciary of UT of J&K.

## ORDER

No. 160 of 2024 / Psy

Dated: 07/02/2024

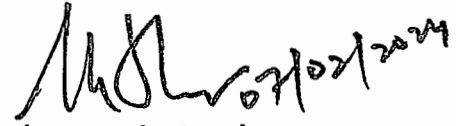
Sanction is hereby accorded to the promotion of the following Section Officers to the post of Chief Administrative Officers in the Pay Level-8 (47600-151100):

S.No.	Name & designation of the promote officer	Post to which Promoted	Effective date of promotion
1.	Shri Sham Lal-II, Section Officer (Reader), in the Court of Addl. District & Sessions Judge, Udhampur.	Chief Administrative Officer	01.01.2024
2.	Shri Shamsher Singh, Section Officer (Reader), in the Court of Addl. District & Sessions Judge, Jammu	Chief Administrative Officer	01.01.2024

### Note:-

- 1) The above promotions are initially on officiating basis, regularization whereof shall be subject to successfully qualifying the written or oral examination as may be prescribed by the Hon'ble the Chief Justice to assess the knowledge of the promotees on the domain subjects i.e. local laws and Civil Service Regulation, for the posts of Chief Administrative Officer.
- 2) Posting orders of the promotees shall be issued separately.

By Order of Hon'ble the Chief Justice.

  
(M. K. Sharma)

Principal Secretary to,  
Hon'ble the Chief Justice

No.: 219-24 / Psy-670 Dated: 07/02/2024

### Copy to the:-

01. Registrar General High Court of J&K and Ladakh, Jammu
02. Registrar Vigilance High Court of J&K and Ladakh, Jammu
03. Principal District & Sessions Judge, Udhampur/Jammu  
..... for information
04. Chief Librarian, High Court wing Jammu/Srinagar for keeping record.
05. In-charge NIC, High Court wing, Jammu for uploading the aforesaid order on the High Court website.  
6Order file.

  
Principal Secretary to,  
Hon'ble the Chief Justice

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